

to identify their locations remove regional imbalances; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (d) As per the Statement on Industrial Policy tabled in both Houses of Parliament on 24.7.91, eight specific industries have been reserved for the Public Sector. The requirement of the industrial licensing has been done away with for all industrial projects except for a short list of 18 industries. Since licensing requirement has been done away with, it is for the entrepreneur to decide the location of his unit on techno-economic consideration. Annex. III of the Statement lists the high priority industries which are eligible for automatic approval for direct foreign investment upto 51% of the equity

Conversion of lease Hold Lands into Free Hold Lands

4308 PROF. K.V. THOMAS:
SMT. MARAGATHAM CHANDRASEKHAR.
DR. LAKMINARAYAN PANDEYA
SHRIGIRIDHARILAL BHARAGAVA

Will the Minister of URBAN DEVELOPMENT be pleased to state the time by which the Land and Development Office propose to issue draft or detailed instructions regarding conversion of the lease hold lands into free hold lands in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): Pursuant to the orders for conversion of lease hold rights to free hold in respect of plots upto the size of 500 sq. mtr., DDA flats and flats and flats built up by Group Housing Societies on lands

leased by Delhi Development Authority, certain issues have arisen including the scope coverage and detailed modalities for implementing these orders. The matter is under consideration of the Government.

Gas Cracker Industry in Assam

4309. SHRI UDDHAB BARMAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the State Government of Assam has submitted any proposal to the Planning Commission to establish Gas Cracker Industry in Assam;

(b) if so, when the proposal was sent;

(c) whether the proposal has been approved; and

(d) the name of the co-promoters of this industry?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAD): (a) to (c). Letter of Intent has already been granted to the Assam State Industrial Development Corporation for a Gas cracker Complex.

(b) According to the information provided by the State Government of Assam, Co-promoters have not yet been identified.

Sick Industrial Units

4310. SHRI HARADHAN ROY:
SHRI UDDHAB BARMAN

Will the PRIME MINISTER be pleased to state:

(a) the total number of sick industrial units in the country;